

and relending policies. At present the rate of interest is 10.25 per cent.

(ii) On loans from special Funds, the Bank charges 1 per cent in the form of service charge with repayment over 40 years including 10 year grace period.

Report of National Institute of Public Finance and Policy

6106. SHRI C. MADHAV REDDI :
SHRI MOHD. MAHFOOZ ALI KHAN:

Will the Minister of FINANCE be pleased to state :

(a) whether the National Institute of Public Finance and Policy has completed the study entrusted to it by Government pertaining to the extent of black money in the country ;

(b) whether a report has been submitted by the Institute to Government ; and

(c) if so, when and its recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) : (a) Yes, Sir.

(b) and (c). The report was received on 29.3.1985. It is under consideration of Government.

Insurance Claims of Pure Drinks Group of Companies

6107. SHRI ANANDA PATHAK :
Will the Minister of FINANCE be pleased to state :

The total insurance claims that have been put up by Pure Drinks (New-Delhi) Limited, Mohan Machines, Kool Crowns and Cee Jay Crowns and the written down value of assets of each of the companies ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARI) : The total amount of insurance claims /gross assessed loss in respect of M/s Pure Drinks (New Delhi) Limited, Mohan Machines Limited, Kool Crown Corks (P) Ltd. and Cee Jay Crown Corks Mfg. (P) Ltd. for damages caused during riots on and after 31.10.1984, added upto Rs. 2.47 crores. As per the established practice in the general insurance industry, the licensed surveyors and loss assessors follow the method of replacement value of the affected assests after deducting reasonable depreciation thereof for purposes of determining the extent of the indemnity. The Insurance Companies do not take into account the written down value for settlement of claims.

Illegal Mining in South Delhi Quarries

6108. SHRI MOOL CHAND DAGA :
SHRIMATI N.P. JHANSI LAKSHMI :
Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether his attention has been drawn to the news item captioned 'Illegal Mining Again in South Delhi Quarries' appeared in the 'Financial Express' of 12th April, 1985 ;

(b) if so, the details as to how the mines has been restarted when it had banned in the past ;

(c) the action taken by Government to stop the working in these mines ;

(d) whether the Sub-Divisional Magistrate of South Delhi conducted raids in these quarries to check the illegal mining ; and

(e) whether Government propose to take immediate steps to streamline the working of these quarries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) Yes, Sir,